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PART-I-SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 115 (RE: 2007)/2004-2009
NEW DELHI: DATED: 18/02/2008

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09 and Paragraph 1.1 of the Handbook of Procedures (Vol.1), the Director General of Foreign Trade hereby makes the following amendments/ additions/deletions/corrections in the Handbook of Procedures, Vol.2, 2004-2009, as amended from time to time

2. In the statement of Standard Input Output Norms (SION) as contained in the Handbook of Procedures (Vol.2), 2004-2009, as amended from time to time, addition/revision/amendments/corrections at appropriate places as mentioned in ANNEXURE "A" (Page-1) to this Public Notice are made.

This issues in public interest.

(R. S. Gujral)
DIRECTOR GENERAL OF FOREIGN TRADE

Ex- Officio Addl. Secretary to the Govt. of India

(Issued from F.No.01/82/171/00001/AM08/DES-III)

Revision of SION A-3139 and A-67.

Sl.No.	Reference No. of SION which is to be revised/ added	Export product	Unit Qty. of Export Product	Sl.No. of import items	Description of import items	Unit revised quantity. Of import items
1	A-3139	Citalopram Hydrobromide	1kg	1	5-Bromo Phthalide	2.37kg/kg
				2	1-Bromo-4-Fluoro Benzene	2.92kg/kg
				3	3-Dimethyl Amino Propyl chloride hcl	2.35kg/kg
				4	Tetrahydrofuran	25.63kg/kg
				5	Sulfolane	1.98kg/kg
2	A-67	Ampicillin Sodium Sterile (6 APA/Pen G Route)	1kg	1	6 APA	0.72kg/kg
					OR	
				1A	Penicillin G Potassium 1 st Crystal	2.17BOU/kg
				1B	Penicillin G Amidase	1.12gm/kg
				2	Pivaloyl chloride	0.436kg/kg
				3	Triethylamine	0.0248kg/kg
				4	Methylene chloride	1.56kg/kg
				5	D(-)Alpha Phenyl glycine Base	0.520kg/kg
				6	Ethyl Aceto Acetate	0.468kg/kg
				7	Sodium Thiocynate	0.3075kg/kg
				8	Acetonitrile	1.41kg/kg

				9	Isopropyl Alcohol/Acetone	1.25kg/kg
				10	Pot. Carbonate	0.244kg/kg